

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Dated, the 17<sup>th</sup> May, 2018.

No.HCM/1/96/BENCH 10172 As directed, it is hereby informed to all the learned counsel and concerned parties that the **Division Bench consisting of Hon'ble The Chief Justice and Hon'ble Mr. Justice N. Kotiswar Singh** will sit at **10.30 A.M.** and the **Division Bench consisting of Hon'ble The Chief Justice and Hon'ble Mr. Justice Kh. Nobin Singh** will sit at **2.00 P.M.** on **18.5.2018.**

**Single Benches** of the **Hon'ble Mr. Justice N. Kotiswar Singh** and **Hon'ble Mr. Justice Kh. Nobin Singh** will sit at **2.00 P.M** and **10.30 A.M.** respectively on **18.5.2018.**

Sd/-

**( R.K. Memcha Devi )**  
**REGISTRAR (JUDL.)**

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
5. The President, AMBA, Manipur. } *to the learned members*
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*R.K. Memcha Devi*  
*17/5/2018*  
**( R.K. Memcha Devi )**  
**REGISTRAR (JUDL.)**